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WP-19398-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 9th OF OCTOBER, 2025

WRIT PETITION No. 19398 of 2025

HONBLE GOD NARMADESHWAR JALAHARI NANDI AND OTHERS

Versus

UNION OF INDIA AND OTHERS

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Appearance:

Shri Avnish Tiwari - Petitioner is present in person (through VC).

Shri S.M. Guru - Deputy Solicitor General for respondent No.1.

Shri Anubhav Jain - Government Advocate for respondent/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

The petitioner who appears in person seeks leave to withdraw the petition. He submits that certain subsequent developments have taken place and he does not wish to press the petition any further.

In view of the above, the petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE